

RAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (d). There was no Oil Selection Board (OSB) during the year 1992.

Seventeen Oil Selection Boards were constituted by Government on 1.1.1993 each as under:

(i)	A retired Judge of a High Court	-	Chairman
(ii)	A representative of SC/ST/ Other weaker sections	-	Member
(iii)	A prominent public figure	-	Member

The tenure of these Oil Selection Boards is for a period of upto 2 years from the date of appointment. allocation of Kerosene from time to time. However, on account of constraints of product availability, foreign exchange and heavy subsidy involved, it is not possible to meet the full demand of the States. Moderate increase has been given to Punjab during the past year and the current year.

(d) the impact of this overcharging of licence fee on the profitability of the petrol dealers; and

(e) whether the dealers commission is increased with every increase of the licence fee charged by the oil corporations?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No, Sir.

[English]

Licence Fee for Petrol Pumps

(b) to (d). Do not arise.

3852. SHRI G. DEVARAVA NAIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(e) Licence Fee Recovery from RPO dealers has been increased twice during the last 10 years. On both the occasions dealers' commission was also increased.

(a) whether the licence fee for each petrol pump used to be deposited by the oil marketing corporation and thereafter it was received from the petrol pump dealers on actual basis before 1975-76;

[Translation]

Telephone Connections in Delhi

(b) if so, whether in a meeting it was decided with the concurrence of the Ministry to charge more fee than actually deposited from the dealers;

3853. SHRI AVTAR SINGH BHADANA: Will the Minister of COMMUNICATIONS be pleased to state:

(c) when was this meeting held and the other details thereof;

(a) whether the Government have released lakhs of telephone connections in Delhi during the last six months;

(b) if so, the details thereof; and

(c) the year upto which the waiting list has been cleared?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes Sir.

(b) Total addition of telephones from 1.1.94 to 30.6.94 (six months) is 107563.

(c) Based on the position as reported on 1.7.94, the oldest pending waiting list under OYT and Special category is 30.6.91 and General category is 8.10.87. However the OYT and Special category is current in many exchange areas and General category is released up to 30.4.94 in some exchange areas.

[English]

Indian Council for World Affairs

3854. SHRI ANNA JOSHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government had sanctioned any grant-in-aid to Indian Council for World Affairs (ICWA) on recurring basis or ad hoc basis;

(b) if so, the details thereof, during each of the last three financial years;

(c) the condition laid down thereon;

(d) whether ICWA has been permitted to hold any international seminars with the financial assistance from the Government; and

(e) if so, the details thereof and the conditions laid down in this regard?

THE MINISTER OF STATE IN THE

MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b). During the last three years, the Government has not sanctioned any grant-in-aid to Indian Council of World Affairs on recurring basis or ad hoc basis.

(c) Does not arise.

(d) No, Sir, the Indian Council of World Affairs has not received any financial assistance for holding any international seminars.

(e) Does not arise.

P.M.G. Offices

3855. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the criterial guidelines adopted by the Government for establishing offices of Post Master General and General Manager, Telecom other than at Circle Headquarters;

(b) the places where such offices exist other than circle headquarters;

(c) whether the Government plans to establish offices of Post Master General and General Manager, Telecom at Dibrugarh; if so, by when; and

(d) if not the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The criteria/guidelines adopted for establishing offices of Postmaster General and General Manager, Telecom are as under:

(i) With a view to decentralise the